Two Hundred and Fifty-fifth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2015-16) of the Department of Space.

RE. DEMAND TO RAISE A DISCUSSION UNDER RULE 167

MR. DEPUTY CHAIRMAN: Now, Zero Hour ... (Interruptions)... No. It is Zero Hour. ...(Interruptions)... Mr. Dilip Kumar Tirkey. ...(Interruptions)... Now, please, please. ...(Interruptions)... You all sit down. ...(Interruptions)... All of you resume your seats. ...(Interruptions)... You also resume seat. ...(Interruptions)... What is the problem.? ...(Interruptions)... If all of you stand up like this, what do I do? ...(Interruptions)... What is your problem? ...(Interruptions)... You please take your seats. ...(Interruptions)...

DR. SUBRAMANIAN SWAMY (Nomineted): Sir, I am not going to mention that name. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now, please. ...(Interruptions)... Let me listen. ...(Interruptions)... Now, please....(Interruptions)... Mr. Ali Khan. ...(Interruptions)... Why do you do it without any provocation? ...(Interruptions)... Go back to your seats. ...(Interruptions)... Mr. Mohd. Ali Khan, there is no provocation ...(Interruptions)... Go back to your seat. ...(Interruptions)... Now, please....(Interruptions)... You sit down. ...(Interruptions)... Why do you do this? ...(Interruptions)... Please sit down. ...(Interruptions)... What are you doing? ...(Interruptions)... What happened to you? ...(Interruptions)... Nothing happened here so that you should be agitated. ...(Interruptions)... Please sit down. Mr. Minister, please. ...(Interruptions)...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी)ः सर, किसी भी ऑनरेबल मेम्बर को अपनी बात बोलने से रोकना ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Congress Members, please take your seats. ...(Interruptions)... Nothing happened here. ...(Interruptions)...

श्री मुख्तार अब्बास नकवीः नियमों के विरुद्ध है ...(व्यवधान)... और निश्चित तौर से माननीय सदस्य का जो अधिकार है, उस अधिकार पर हमला है। ...(व्यवधान)... हम आपसे अनुरोध करेंगे कि आप माननीय सदस्य के अधिकारों का संरक्षण करें, उसकी रक्षा करें। ...(व्यवधान)... जो लोग रोकना चाहते हैं ...(व्यवधान)... उनसे भी हमारा अनुरोध है कि उनकी बात सुनें। ...(व्यवधान)... यह कोई तरीका नहीं है कि उनके खड़े होते ही आप विरोध करने लगें ...(व्यवधान)... या disturb करें।

MR. DEPUTY CHAIRMAN: This is Zero Hour time. ...(Interruptions)... I have called Mr. Dilip Kumar Tirkey. ...(Interruptions)... You please sit down. ...(Interruptions)... This is Zero Hour time. ...(Interruptions)... I have called Dilip Kumar Tirkey ...(Interruptions)... Why are you unnecessarily agitated? ...(Interruptions)... You please sit down. ...(Interruptions)... I have called Mr. Dilip Kumar Tirkey. ...(Interruptions)... All of you sit down. ...(Interruptions)... Mr. Dilip Kumar Tirkey. ...(Interruptions)... Please sit down. ...(Interruptions)... What are you doing? ...(Interruptions)... You please sit down. ...(Interruptions)... This is time for Zero Hour. ...(Interruptions)... I have called Shri Dilip Kumar Tirkey. ...(Interruptions)... All of you, please sit down. ...(Interruptions)... Dr. Subramanian Swamy, ...(Interruptions)... What are you doing? ...(Interruptions)... What are you doing? ...(Interruptions)... Dr. Subramanian Swamy, please listen to me. You are a very hon. Member. But, I may tell you that this is the time for Zero Hour. ...(Interruptions)... Please, what are you doing? ...(Interruptions)... You are a very hon. Member, but this is the time for Zero Hour. ...(Interruptions)... What are these people doing? ...(Interruptions)... Please allow me to say something. ...(Interruptions)... This is the time for Zero Hour and I have called hon. Member, Mr. Dilip Kumar Tirkey, to make his Zero Hour mention. You are standing. What is your problem? Have you given a notice? ... (Interruptions)...

DR. SUBRAMANIAN SWAMY: Sir, I have given a notice with regard to a report...(Interruptions)...

MR. DEPUTY CHAIRMAN: No; no, under which rule? ...(Interruptions)... This is the time for Zero Hour. ...(Interruptions)... What is your issue? ...(Interruptions)...

DR. SUBRAMANIAN SWAMY: Sir, it is a matter of public importance. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: That's right. But under which rule? ...(Interruptions)...

DR. SUBRAMANIAN SWAMY: Under rule 167. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. Now, I understood. ...(Interruptions)... You have given a notice under rule 167. ...(Interruptions)... Please let me deal with this issue. ...(Interruptions)... Have you given a notice under rule 267 or 167?

DR. SUBRAMANIAN SWAMY: Sir, under rule 167. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. Rule 167 is a rule for discussion in the House. ...(Interruptions)... If you have given a notice, there is a procedure for that. Your notice will be considered by the hon. Chairman. If the hon. Chairman, in his wisdom, accepts it, the House will be informed. You will also be informed when the discussion has been slated for. And, when it is slated, you can make your point.

If you still want any further information, you can contact the hon. Chairman. Now, please sit down. ...(Interruptions)... Mr. Dilip Kumar Tirkey. ...(Interruptions)... All of you, please sit down. ...(Interruptions)... You have given a notice. You are right. There is no problem. ...(Interruptions)... No, please. ...(Interruptions)... Shri Dilip Kumar Tirkey.

MATTERS RAISED WITH PERMISSION

Technical defects during trials for Rio Olympics causing loss to Odisha athletes

श्री दिलीप कुमार तिर्की (ओडिशा): उपसभापति महोदय, में एक बहुत महत्वपूर्ण विषय की ओर सदन का ध्यान दिलाना चाहता हूं। दिल्ली के जवाहरलाल नेहरू स्टेडियम में Sunday को athletes के olympic qualifying event में जैसी लापरवाही देखने को मिली है, वह बेहद दुखदायी है। इस event में ओडिशा के दो athletes, अमिय कुमार मल्लिक और श्रावणी नंदा ने भाग लिया था। 100 मीटर men's में olympic qualifying timing 10.16 सेकंड है, जबिक उसने 10.09 सेकंड में इसे complete किया है और women's में olympic qualifying timing 11.32 सेकंड है, जबिक श्रावणी नंदा ने 11.23 सेकंड में इसे complete किया है। महोदय, दुख की बात यह है कि power failure के कारण उनका record manually दर्ज किया गया, जबकि अंतर्राष्ट्रीय स्तर पर सिर्फ electronic record को मान्यता दी जाती है। इसलिए नेशनल रिकॉर्ड बनाने के बावजूद इन athletes की सारी मेहनत पर पानी फिर गया। सबसे हैरत की बात तो यह है कि स्टेडियम में power back-up की सुविधा होने के बावजूद उसका इस्तेमाल नहीं किया गया। अब आगे इस event में इन athletes को मौका मिलेगा या नहीं, यह भी sure नहीं है। मौका मिलने के बाद भी यह गांरटी नहीं है कि ये athletes हमेशा best performance करेंगे। एक athlete की performance बहुत सी बातों, जैसे health, weather, इत्यादि पर निर्भर करती है। इसलिए यह जो lapse हुआ है, यह एक अपराध है। हर athlete का एक सपना होता है कि वह देश को ओलंपिक में represent करे। कितने अफसोस की बात है कि ये दो athletes qualify करने के बाद भी ओलंपिक के लिए qualify नहीं कर सके। इसमें उनकी क्या गलती है? इससे पता चलता है कि हम खेलों को लेकर कितने गम्भीर हैं। महोदय, यह घटना न सिर्फ उन खिलाड़ियों का, बल्कि पूरे खेल जगत का मनोबल तोड़ने वाली और इताशा पैदा करने वाली है। मैं संसद के माध्यम से सरकार से यह मांग करता हूं कि इस मामले में जांच कराई जाए, इस चूक की जवाबदेही तय की जाए और दोषियों पर कार्यवाही की जाए, ताकि आगे ऐसी घटना न हो। थैंक यू सर।

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI A. U. SINGH DEO (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI RANVIJAY SINGH JUDEV (Chhattisgarh): Sir, I also associate myself with the issue raised by the hon. Member.